

Sanitation and ventilation have received special attention; latrines are provided with flush system in all barracks and cells.

The kitchens have been designed for preparation of food and washing and disinfection of utensils under hygienic conditions.

Ample space has been provided for sports, games, recreation and cultural activities.

SHRI AMOLAKH CHAND: May I know, Sir, what is the amount that has been spent on this new jail? Is it to the tune of Rs. 82 lakhs?

SHRI B. N. DATAR: Yes, Sir. It is Rs. 82 lakhs.

SHRI AMOLAKH CHAND: May I know, Sir, what is the area of the compound of this new jail?

SHRI B. N. DATAR: I haven't got the area with me, but it would accommodate 1,500 prisoners of all classes.

SHRI AMOLAKH CHAND: May I know, Sir, how many prisoners are being accommodated in the present jail, which has also got 1,500 prisoners?

SHRI B. N. DATAR: There are two jails. One is the principal jail and the other is the camp jail, and the population is roughly about 1,000.

SHRI AMOLAKH CHAND: May I know, Sir, if this jail provides a farm of about 60 acres, and is there any arrangement for the prisoners to work on it for producing vegetables and other things for their own consumption? And can they also be earning some wage?

SHRI B. N. DATAR: Yes, Sir. That is the plan.

SHRI AMOLAKH CHAND: May I know, Sir, if there is any arrangement in this jail for the persons who would be released from jail to stay on 21 RSD—2.

in the City of Delhi to contact employers and get employment?

SHRI B. N. DATAR: Sir, the jail administration is not concerned with that.

PANDIT S. S. N. TANKHA: May I know, Sir, whether one of the amenities which will be provided to these prisoners will be to allow them to go home on leave annually, as is being experimented upon in the U.P. jails?

SHRI B. N. DATAR: I am not sure about that at present, Sir.

SHRI AMOLAKH CHAND: May I know, Sir, if this is the ideal jail put up by the Government of India, and if so, whether it would also accommodate some prisoners from the neighbouring States?

SHRI B. N. DATAR: Sir, so far as this jail is concerned, all the modern ideas and plans have been taken into account, and I believe, Sir, that it is one of the good jails in India.

PLACING OF STONES BY A SAND CONTRACTOR IN THE RIVER JAMUNA FOR MAKING KUTCHA BRIDGE TO PASS TRUCKS

*238. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a sand contractor in Delhi has put stones in the river Jamuna near Sanyas Ashram and has thereby made a temporary kutchha bridge for passing trucks to collect sand from the middle of the river-bed;

(b) whether it is open to anybody to put stones in the river and obstruct the free flow of the water; and

(c) whether the Delhi Authorities have asked the contractor to dismantle the bridge?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) Whether obstruction of this kind is illegal or otherwise would depend on the circumstances of each case.

(c) No.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that this bridge prevents water from flowing to the ghats, and especially to the cremation ghat?

SHRI B. N. DATAR: Sir, that was the complaint, and therefore steps are being taken by negotiation to put an end to the contract.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that the Delhi public is put to a lot of inconvenience in giving a customary bath to the dead bodies, because there is no water in the cremation ghat?

SHRI B. N. DATAR: Sir, it is true that Government have received complaints, and therefore Government are taking steps, as I have pointed out, to get the contract cancelled with the consent of the contractor as early as possible.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that the Delhi public, desirous of having a river bath, have to walk in the sand for a considerable distance to reach the stream for want of water at the ghats?

SHRI B. N. DATAR: I cannot answer this particular detail.

SHRI V. C. KESAVA RAO: May I know, Sir, how many days the Government will take to remove this obstruction?

SHRI B. N. DATAR: It will be done as early as possible. The attempt is to have it cancelled by the end of May.

SHRI AMOLAKH CHAND: May I know, Sir, whether this bridge . . .

MR. CHAIRMAN: Why this morbid interest in these jails, cremations and things like that?

SHRI AMOLAKH CHAND: May I know, Sir, from the hon. Minister whether this kutchra bridge was put up with the sanction of the administration, or it was an encroachment on the river?

SHRI B. N. DATAR: Sir, a contract was entered into by the contractor for the purpose . . .

MR. CHAIRMAN: Next question.

RESEARCH ON NAHAR SEEDS

*239. SHRIMATI PUSHPALATA DAS: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government have conducted any research on the utilisation of Nahar (Nageswar) seeds; and

(b) if so, what is the quality of Nahar seeds available in the forests of Assam?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR):
(a) Yes, Sir.

(b) The quality of Nahar seeds available in the forests of Assam is comparable with that of Nahar seeds found elsewhere in the country.

SHRIMATI PUSHPALATA DAS: May I know, Sir, whether there is any plant for the extraction of oil from the Nahar seed in India?

SHRI HUMAYUN KABIR: Sir, this Nahar seed is grown extensively in different parts of the country, and attempts are being made to have better utilisation of the oil.

SHRIMATI PUSHPALATA DAS: Is it a fact that this Nahar seed is containing a high percentage of oil?